

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1410
ANSWERED ON 31/07/2024

STATUS OF PM-KUSUM IN TAMIL NADU

1410. KM. SUDHA R

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the number of farmers, groups of farmer's collectives, FPOs and other beneficiaries registered under Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), State and district-wise especially for the State of Tamil Nadu;
- (b) the number of stand-alone solar agricultural pumps installed under Component B, State wise and for Tamil Nadu, district-wise;
- (c) the number of beneficiaries under Component C of the scheme, State-wise and for Tamil Nadu, district-wise;
- (d) the details of the excess solar power generated under Component C and the total revenue generated through it, State-wise and particularly for Tamil Nadu, district-wise; and
- (e) the measures taken by the Government to increase the reach of this programme?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) to (b) The Government launched PM KUSUM scheme in March, 2019, which has been scaled-up in January 2024 and has the following targets:

- i. Component-A: Setting up of 10,000 MW of Decentralized Ground/ Stilt Mounted Grid Connected Solar or other Renewable Energy based Power Plants by the farmers on their land.
- ii. Component-B: Installation of 14 Lakh Stand-alone Solar Agriculture Pumps.
- iii. Component-C: Solarisation of 35 Lakh Grid Connected Agriculture Pumps including Feeder Level Solarization.

All three components combined aim to add 34.8 GW of additional solar capacity.

Under Component-A of the PM-KUSUM, DISCOMs invite applications for Expression of Interest from prospective farmers, where they submit their application for setting up solar power plant in the prescribed format.

Under Component-B and Individual Pump Solarisation (IPS) of Component-C, the State Implementing Agencies (SIAs) invite applications for the installation and solarisation of pumps in the prescribed format.

The number of beneficiaries registered under various components of the scheme is maintained by the State Implementing Agencies (SIAs). Only the installation data is reported by SIAs to MNRE. However, for the State of Tamil Nadu as per the information provided by SIA for Component-B there are 4381 registered beneficiaries against which 3187 pumps have been installed. The District-wise details of beneficiaries and installation under Component B of the scheme, in the State of Tamil Nadu. are enclosed at **Annexure – I**.

The State-wise details of installations under the PM-KUSUM Scheme is placed at **Annexure-II**.

(c)&(d) PM-KUSUM Scheme is a demand-driven Scheme and allocations are made based on the demand received from States. There is no demand from the State of Tamil Nadu under Component 'C' of the scheme.

(e) Measures taken by the Government to achieve PM KUSUM targets and increase in reach of the programme are furnished at **Annexure III**.

**Annexure-I referred to in reply to part (a) to (b) of Lok Sabha Unstarred Question No.
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District-wise details of beneficiaries in the State of Tamil Nadu

Sl. No.	Name of District	Number of Registered Beneficiaries	Number of pumps installed
1	Kancheepuram	61	49
2	Chengalpet	68	51
3	Thiruvallur	103	72
4	Vellore	107	95
5	Tirupattur	37	23
6	Ranipet	47	30
7	Tiruvannamalai	53	39
8	Villupuram	107	82
9	Kallakurichi	95	47
10	Cuddalore	96	63
11	Salem	228	165
12	Namakkal	105	64
13	Dharmapuri	88	46
14	Krishnagiri	85	62
15	Coimbatore	55	37
16	Erode	91	68
17	Tiruppur	69	39
18	Thanjavur	159	127
19	Thiruvarur	144	113
20	Nagapattinam	39	23
21	Mayiladuthurai	55	23
22	Trichy	165	118
23	Karur	84	64
24	Ariyalur	176	151
25	Perambalur	103	71
26	Pudukottai	160	131
27	Madurai	126	106
28	Theni	136	99
29	Dindugal	156	100
30	Virudhunagar	196	170
31	Sivagangai	214	151
32	Ramnad	88	70
33	Tirunelveli	279	185
34	Tenkasi	96	61
35	Thoothukudi	264	207
36	Kanniyakumari	101	86
37	The Nilgiris	145	99
	Total	4381	3187*

*The final reconciliation of installed numbers is done at the end of the month based on the updated Monthly Progress Report (MPR) submitted by SIA.

**Annexure-II referred to in reply to part (a) to (b) of Lok Sabha Unstarred Question No.
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Number of installations in the PM KUSUM (as on 30.06.2024)

S. No.	State	Component-A		Nos. of pumps installed under Component-B	Nos. of pumps solarised under Component-C
		No. of Beneficiaries	Installation (in MW)		
1	Arunachal Pradesh	0	0	259	0
2	Assam	0	0	0	0
3	Chhattisgarh	3	4	0	0
4	Bihar	0	0	0	0
5	Gujarat	0	0	6399	0
6	Goa	0	0	0	700
7	Haryana	2	2.25	102973	0
8	Himachal Pradesh	50	23.4	638	0
9	Jammu & Kashmir	0	0	1425	0
10	Jharkhand	0	0	15051	0
11	Karnataka	0	0	1368	0
12	Kerala	0	0	8	6135
13	Ladakh	0	0	0	0
14	Madhya Pradesh	12	20.13	7325	0
15	Maharashtra	2	6	119306	3650
16	Manipur	0	0	78	0
17	Meghalaya	0	0	96	0
18	Mizoram	0	0	0	0
19	Nagaland	0	0	65	0
20	Odisha	0	0	3766	0
21	Puducherry	0	0	0	0
22	Punjab	0	0	12952	0
23	Rajasthan	154	201	72603	3007
24	Tamil Nadu	0	0	3236	0
25	Telangana	0	0	0	0
26	Tripura	0	0	2828	50
27	Uttar Pradesh	0	0	46743	0
28	Uttarakhand	0	0	318	0
29	West Bengal	0	0	0	20
30	Andaman & Nicobar	0		0	0
	Total (June 2024)	223	256.78	397437	13562

Annexure-III referred to in reply to part (e) of Lok Sabha Unstarred Question No. 1410 for 31.7.2024

Steps taken by Ministry for implementation and outreach of the PM-KUSUM Scheme inter-alia include:

- PM-KUSUM Scheme has been extended till 31.03.2026.
- Central Financial Assistance (CFA) is available for pump capacity up to 15 HP (increased from 7.5 HP) to the individual farmers in the North-eastern States, UTs of Jammu & Kashmir and Ladakh, States of Uttarakhand and Himachal Pradesh and Island UTs of Andaman & Nicobar and Lakshadweep, and for each farmer in the cluster/ community irrigation projects in high water table areas in all the States/ UTs.
- Meetings with Banks/FIs for availability of low-cost financing to farmers.
- State level tender allowed for procurement of standalone solar pumps
- Time period extended for implementation to 24 months from the date of initial sanction.
- Requirement of performance bank guarantees under Component-A and Component-C (Feeder Level Solarization) relaxed.
- Tender conditions have been revised to increase the installer base in order to expedite extending benefit under the Scheme.
- Solarization of pumps under Component-B and C of the Scheme included under Agriculture Infrastructure Fund (AIF) to provide subsidized loans to farmers.
- Scheme included under Priority Sector Lending (PSL) Guidelines of the Reserve Bank of India (RBI) to enable ease of accessing finance. Further, a number of banks have issued lending guidelines for the Scheme.
- Specifications & testing procedure of the solar pumps have been revised time to time to promote the quality of installations.
- Web-Portals at Central and at State levels have been developed for monitoring of Scheme.
- Publicity and awareness conducted through CPSUs.
- Toll-free number provided for ease of getting information on the Scheme.
- Regular monitoring of the progress and issuance of clarifications and amendments to the scheme guidelines based on lessons learned during implementation and feedback from stakeholders.
- A revised comprehensive scheme guidelines issued in January 2024 to ease the implementation of the scheme.
- More than 10 review meeting has been carried out with states during FY 24-25.
- A dedicated agency hired to increase the outreach and carry out the IEC activities.
- One national-level Bankers Conclave has been organized with Banks and Financial Institutions.
- All the targeted quantities of 49 lakh pumps under Components B and C are allocated to States.
- One National level workshop has been organized with the State Implementing Agencies in May 2024 explaining the simplified process under the scheme.